

**GOVERNMENT OF INDIA  
POWER  
LOK SABHA**

UNSTARRED QUESTION NO:2155  
ANSWERED ON:22.08.2013  
POWER GENERATION IN BIHAR  
Hussain Shri Syed Shahnawaz

**Will the Minister of POWER be pleased to state:**

- (a) the details of the schemes formulated for increasing power generation capacity in Bihar during the 12th Five Year Plan period;
- (b) whether proposals for development of power projects in Bihar are pending for approval with the Union Government;
- (c) if so, the details thereof and the reasons therefor; and
- (d) the time by which these proposals are likely to be approved by the Union Government?

**Answer**

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF POWER ( SHRI JYOTIRADITYA M. SCINDIA )

(a) : 4,690 MW of power projects are identified in the Central Sector including joint venture between Bihar State Electricity Board (BSEB) and National Thermal Power Corporation (NTPC) in the State of Bihar, during the 12th Five Year Plan Period. Further, Renovation & Modernization (R&M) works of Muzaffarpur TPS U 1 & 2 (2x110 MW) a joint venture of BSEB and NTPC and Barauni TPS Unit 6 & 7 (2x110 MW) a project of BSEB, have been taken up under the assistance scheme of Rashtriya Sam Vikas Yojana (RSVY) now Backward Region Grant fund (BRGF) of Planning Commission. Unit 1 of Muzaffarpur TPS has been synchronized on 05.07.2013 after completion of Renovation & Modernization works.

(b) to (d) : With the enactment of the Electricity Act, 2003, the techno- economic clearance by Central Electricity Authority (CEA) is not required for thermal power projects. As regards hydro projects, Detailed Project Report (DPR) of one hydro scheme namely, Dagmara Hydro Electric Project (17x7.65=130 MW) was received in CEA from M/s. Bihar State Hydroelectric Power Corporation Ltd. (BHPC) a State Government enterprise, for concurrence. The project was considered by CEA in the meeting held on 20.03.2013 and returned to BHPC with the request to provide further technical details.